IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.1651 of 2019

Babulal Choudhary
@ Babulal Chaudhary & Ors. **.....** **Petitioners**

Versus

The State of Jharkhand **.....** **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioners : Mr. S. K. Singh, Advocate
For the State : Ms. Nehala Sharmin, A.P.P

06/Dated: 26th June, 2020

1. Learned counsel for the petitioners and learned A.P.P are present.

2. The lower court record, as called for, has not been received.

3. Office to send a reminder to the court below for sending the lower court record, at the earliest, and list the revision after receipt of the lower court record in seriatim.

(AMITAV K. GUPTA, J.)

Chandan -Rohit/-